

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 22.03.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

Learned Counsel for the Applicants submits that Respondent No.3 is untraceable. He seeks to serve Notice on the Respondent No.3 by "*dasti*".

Let necessary steps be taken by the Registry in this context.

List on 18-04-2024.

Judge
22.03.2024